



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़  
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 10.12.2025

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
<b>Author: Sh. Laliet Kumar, JM</b>				<b>Co-Author: Sh. Krinwant Sahay, AM</b>		
1 & 2	ITA Nos. 396 & 422/Chd/24	CT Educational Society	A	08.12.2025	10.12.2025	Allowed
3	ITA No. 691/Chd/25	Sh. Khushwant Singh	A	09.12.2025	10.12.2025	Dismissed
<b>Author: Sh. Manoj Kumar Aggarwal, AM</b>				<b>Co-Author: Sh. Laliet Kumar, JM</b>		
1	ITA No. 889/Chd/25	Sh. Teja Singh	B	18.11.2025	10.12.2025	Allowed
2	ITA No. 891/Chd/25	Sh. Baldev Singh	B	18.11.2025	10.12.2025	Allowed
3	ITA No. 887/Chd/25	Sh. Gurminder Singh	B	17.11.2025	10.12.2025	Allowed
4	SA No. 48/Chd/25	GlaxoSmithKline Asia P. Ltd.	A	10.12.2025	10.12.2025	Allowed
<b>Author: Sh. Krinwant Sahay, AM</b>				<b>Co-Author: Sh. Laliet Kumar, JM</b>		
1 to 4	ITA Nos. 237/Chd/2020, 337 to 339/23 & 63/21	Haryana Building & Other Construction Workers	A	08.12.2025	10.12.2025	Dismissed
5	ITA No. 632/Chd/25	Sh. Sukhdev Raj	A	03.11.2025	10.12.2025	Dismissed

  
Assistant Registrar